

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

CP No.31/Chd/Pb/2022

IN THE MATTER OF:

Dr. Rajesh Gulia

...Petitioner

Vs.

PET Scan ST Diagnostic Pvt. Ltd.
& Ors

...Respondents

Under Section: 241, 242, CA 2013.

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 12.07.2024.

Sd/-

Court Officer

Preeti
03.05.2024